# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH CIRCUIT SITTING AT NAGPUR.

0.A.NO. 431/93 TR.A.NO.	199	
	DATE OF DECISION 6	-9-93
Omprakash D	hore	App <b>l</b> icant(s)
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	TR.A.NO.  Omprakash D  Vers	TR.A.NO.  DATE OF DECISION  Omprakash Dhore  Versus  U.O.I

- 1. Whether it be referred to the Reporter or not ?
- 2. Whether it be circulated to all the Benches of the Central Administrative Tribunal or not?

MEMBER

VICE CHAIRMAN

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## BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH

#### CIRCUIT SITTING AT NAGPUR

### O.A.208/93. O.A.431/93. & O.A.445/93

- 1. Ku. Puspa Vithalrao Satokar
- .. Applicant in 0.A.208/93
- 2. Shri Omprakash Dhore

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- .. Applicant in 0.A.431/93
- 3. Ku. Sadhana Vishwas Tumbade
- .. Applicant in 0.A.445/93

-versus-

- 1. Union of India through Secretary, Ministry of Information & Broadcasting, Parlia ment Street, New Delhi.
- 2. Director General, Doordarshan, Mandi House, New Delhi.
- Station Director, Doordarshan Kendra, Nagpur.

Respondents in all the above OAs.

Coram: Hon'ble Shri Justice M.S.Deshpande Vice-Chairman.

Hon hle Ms. Usha Savara, Member (A)

#### Appearances:

- 1. Mr.M.M.Sudame Advocate for the Applicants.
- 2. Mrs. Naik Counsel for the Respondents.

ORAL JUDGMENT: Date: 6-9-1993 Per M.S.Deshpande, Vice-Chairman 1

The only direction that we need to make in the present case is on the lines given in the judgment of this Bench of the Tribunal dt.22-1-93 in O.A.1294/92.

2. Mrs.Naik, learned counsel for the respondents, made a statement before us that

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appointed in terms of the scheme formulated in pursuance of the judgment of the Principal Bench in O.A.Nos.563/86, 977/86, 2514/89 and 896/88 dt. 14/2/92 as well as guidelines issued by the Director General of Doordarshan that services will be regularised subject to availability of corresponding vacancies.

3. We direct the respondents to consider the eligibility of the applicants in terms of scheme so formulated and count the number of days in accordance with para 14 of the said judgment. Direction accordingly. Application is disposed of with above direction.

(USHA SAVARA)

(M.S.DESHPANDE)

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